

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 74/2024/EZ

RAM GAYAN

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT
NO. 02, WEST BENGAL POLLUTION CONTROL
BOARD.

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Filed by

Ayush D. Dadhich
AYUSH KUMAR DADHICH
ADVOCATE

SL. NO. 35 of 28 JUN 2024



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 74/2024/EZ

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.....APPLICANT(S)

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.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT
NO. 02, WEST BENGAL POLLUTION CONTROL
BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60
years, by faith-Hindu, Occupation- Service, residing at
Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do
hereby solemnly declare and say as follows:

28 JUN 2024

01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 21.03.2024 and 09.05.2024.

03. That, in compliance to the order of the Hon'ble National Green Tribunal dated 21.03.2024, a Committee was constituted comprising of the following members:

- (a) Senior Scientist, West Bengal Pollution Control Board,
- (b) Collector & District Magistrate, South 24 Parganas, or his representative not below the rank of Additional District Magistrate.

The said Committee conducted a joint inspection on 26th April, 2024 at 12:00 Noon at the below noted plots:

- 1) RS & LR Plot no-437 (Pukur) Area-0.09 Acres
- 2) RS & LR Plot no-438 (Pukur) Area-0.49 Acres
- 3) RS & LR Plot no-439 (Doba) Area-0.03 Acres

28 JUN 2024

4) RS & LR Plot no-440(Pukur) Area-0.16 Acres

5) RS & LR Plot no-447(Pukur) Area-1.28 Acres

Total 2.05 Acres of Mouja- Bhagabanpur J.L no-08 under Block-Sonarapur.

04. That, from the said joint inspection conducted on 26.04.2024, the following observation were made by the Committee members:

The allegations as made by the applicants in the Original Application were physically verified and it was observed that most of the areas of the above noted plots are being used as Bastu for long years. It was also found that, Jayram Mondal S/o- Taraknath Mondal started a new construction work on RS & LR Plot no-447, Prafulla Mondal S/o- Nirapada Mondal started construction on RS & LR Plot no-439 and Sannashi Mondal S/o- Nirapada Mondal started a new construction work on RS & LR Plot no-440. "

05. That, the current physical status of every plot involved in the Original Application as submitted by the office of the Block Land & Land Reforms Officer, Sonarapur, South 24 Parganas is furnished below:

28 JUN 2024



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Serial no	Plot no	Area (Acre)	Classification in RS Record	Classification in LR Record	Present Status of the plot	Whether the plot is within the EKWMA Area or not
1	RS & LR Plot no-437	0.09	Pukur	Pukur	i) The plot is Partly Bastu and partly Danga, ii) One old Tin Shed house with an area more or less 0.03 acre and rest area of the plot measuring more or less 0.06 acre found Danga.	E.K.W.M. A area
2	RS & LR Plot no-438	0.49	Pukur	Pukur	i) Water body area seen more or less 0.20 acre, ii) Rest area of the plot is using as Bastu for long time, iii) Two double storied building and one old single storied building situated on the plot.	-DO-
3	RS & LR Plot no-439	0.03	Doba	Doba	i) The plot is being used as Bastu, ii) A single storied newly constructed building has been raised by One Prafulla Mondal S/o-Nirapada Mondal.	-DO-
4	RS & LR Plot no-440	0.16	Pukur	Pukur	i) The plot is being used as Bastu for long time, ii) One old house and one newly constructed double storied building has been raised by Sannashi Mondal S/o-Nirapada Mondal, iii) One Tin shed roofing house.	-DO-
5	RS & LR Plot no-447	1.28	Pukur	Pukur	i) Water body area of the plot is more or less - 0.50 acre, ii) Rest area of the plot is using as Bastu and pathway for ingress and egress of the local people, iii) Total 5 building situated on the plot out of which one building newly constructed.	-DO-



28 JUN 2024

Copy of the inspection report of the State Board is annexed herewith and marked with letter "R".

06.It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.



Sarbani Mitra
DEPONENT

28 JUN 2024



VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Sri Subrata Ghosh

DEPONENT

Ayush Dadhich

Identified and corrected by me
Advocate
WBPCB

Solemnly Affirmed &
Declared Before me
on Identification by *Sri Subrata Ghosh*

Sarbani Mitra
SARBANI MITRA
NOTARY
Regd. No.-5515/08

28 JUN 2024

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Report of the Committee constituted by the solemn order of the Hon'ble National Green Tribunal, Eastern Zone Bench, dated-21.03.2024 in connection with the Original Application No- 74/2024/EZ (Ram Gayan & Ors. Vs. The State of West Bengal & Ors.)

In compliance of the solemn order of the Hon'ble National Green Tribunal, Eastern Zone Bench, dated-21.03.2024 in Original Application No-74/2024/EZ a joint enquiry was conducted on 26th April,2024 at 12:00 Noon at the below noted plots:

- 1) RS & LR Plot no-437 (Pukur) Area-0.09 Acres
- 2) RS & LR Plot no-438(Pukur) Area-0.49 Acres
- 3) RS & LR Plot no-439(Doba) Area-0.03 Acres
- 4) RS & LR Plot no-440(Fukur) Area-0.16 Acres
- 5) RS & LR Plot no-447(Fukur) Area-1.28 Acres



Total 2.05 Acres of Mouja- Bhagabanpur J.L no-08 under Block- Sonarpur.

The inspection was conducted by the following members:

- (i) The Environmental Engineer, Saltlake Regional Office, West Bengal Pollution Control Board,
- (ii) The Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas along with the BL & LRO, Sonarpur Block.

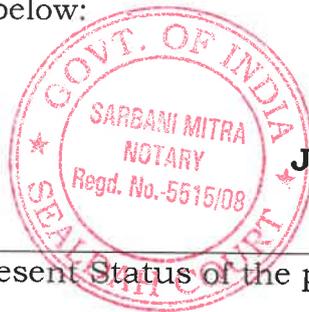
Observation of the Committee during site-inspection:

The allegations as made by the applicants in the Original Application were physically verified and it was observed that most of the areas of the above noted plots are being used as Bastu for long years. It also found that, Jayram Mondal S/o- Taraknath Mondal started a new construction work on RS & LR Plot no-447, Prafulla Mondal S/o- Nirapada Mondal started construction on RS & LR Plot no-439 and Sannashi Mondal S/o- Nirapada Mondal started a new construction work on RS & LR Plot no-440.

The current physical status of every plot involved in the Original Application as submitted by the office of the Block Land & Land Reforms Officer, Sonarpur, South 24 Parganas (Annexure- A) is furnished below:

Block- Sonarpur

Mouja- Bhagabanpur



J.L no-08

Serial no	Plot no	Area (Acre)	Classification in RS Record	Classification in LR Record	Present Status of the plot	Whether the plot is within the EKWMA Area or not
1	RS & LR Plot no-437	0.09	Pukur	Pukur	i) The plot is Partly Bastu and partly Danga, ii) One old Tin Shed house with an area more or less 0.03 acre and rest area of the plot measuring more or less 0.06 acre found Danga.	E.K.W.M.A area
2	RS & LR Plot no-438	0.49	Pukur	Pukur	i) Water body area seen more or less 0.20 acre, ii) Rest area of the plot is using as Bastu for long time, iii) Two double storied building and one old single storied building situated on the plot.	-DO-
3	RS & LR Plot no-439	0.03	Doba	Doba	i) The plot is being used as Bastu, ii) A single storied newly constructed building has been raised by One Prafulla Mondal S/o- Nirapada Mondal.	-DO-

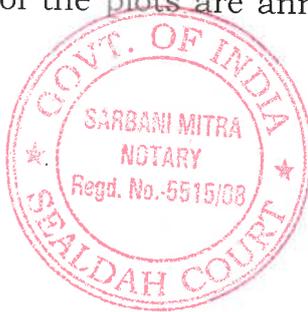
4	RS & LR Plot no-440	0.16	Pukur	Pukur	i) The plot is being used as Bastu for long time, ii) One old house and one newly constructed double storied building has been raised by Sannashi Mondal S/o- Nirapada Mondal, iii) One Tin shed roofing house.	-DO-
5	RS & LR Plot no-447	1.28	Pukur	Pukur	i) Water body area of the plot is more or less - 0.50 acre, ii) Rest area of the plot is using as Bastu and pathway for ingress and egress of the local people, iii) Total 5 building situated on the plot out of which one building newly constructed.	-DO-

The Copies of the Plot information the suit plot, Sketch Map and some photographs of present status of the plots are annexed hereto and marked as Annexure- B.

Submitted by-



Saddam Navas, IAS
ADM and DL & LRO
Office of the District Magistrate,
South 24 Parganas




Anindya Das Gupta
Environmental Engineer,
Salt lake R.O. WBPCB



**GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
SONARPUR, SOUTH 24 PARGANAS**

hilrosnp@gmail.com

Memo No. 1981/BLR-SNP/2024

Date: 19.04.2024

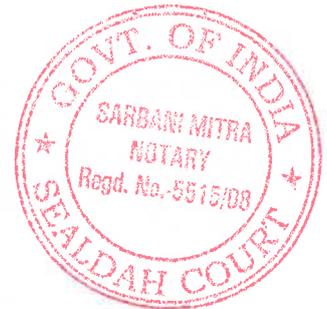
To
The Additional District Magistrate
&
District Land & Land Reforms Officer,
South 24 Parganas

Sub:- Enquiry Report in connection with the Original Application no-74/2024/EZ before the National Green Tribunal, Eastern Zone Bench, Kolkata in the matter of Ram Gayen & Ors - Vs- the State of West Bengal & Ors.

Sir,

As per your instruction the present physical status of below noted plots have been enquired and verified from this end on 15.04.2024.

- 1) RS & LR Plot no-437 (Pukur) Area 0.09 Acres
- 2) RS & LR Plot no-438(Pukur) Area-0.49 Acres
- 3) RS & LR Plot no-439(Doba) Area-0.03 Acres
- 4) RS & LR Plot no-440(Pukur) Area-0.16 Acres
- 5) RS & LR Plot no-447(Pukur) Area-1.28 Acres



Total 2.05 Acres of Mouja- Bhagabanpur J.L no-08 under Block- Sonarpur.

The allegations as made by the applicants in the Original Application are physically verified. The applicant Ram Gayen & others alleged that the above noted lands are Pond but the owner/promoter of the said Pond has been filling up the same with soil using dumpers and construction is going on this pond for the purpose of building, boundary wall etc.

However, during enquiry it is found that, most of the areas of the above noted plots are being used as Basti for long years. It also found that, Jayram Mondal S/o- Taraknath started a new construction work on RS & LR Plot no-447, Prafulla Mondal

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S/o- Nirapada started construction on RS & LR Plot no-437 and Sannashi Mondal

S/o- Nirapada Mondal started a new construction work on RS & LR Plot no-440.

The present physical status of every plot involved in the Original Application is furnished below in details:

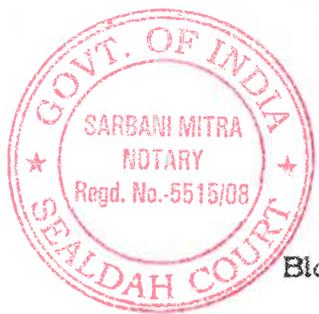
Block- Sonarpur
Mouja- Bhagabanpur J.L no 08

Serial no	Plot no	Area (Acre)	Classification in RS Record	Classification in LR Record	Present Status of the plot	Whether the plot is within the EKWMA Area or not E.K.W.M.A area
1	RS & LR Plot no-437	0.09	Pukur	Pukur	i) The plot is Partly Bastu and partly Danga ii) One old Tin Shaded house with an area more or less 0.03 acre and rest area of the plot measuring more or less 0.06 acre found Danga.	
2	RS & LR Plot no-438	0.49	Pukur	Pukur	i) Water body area seen more or less 0.20 acre ii) Rest area of the plot is using as Bastu for long time. iii) Two double storied building and one old single storied building situated on the plot.	-DO-
3	RS & LR Plot no-439	0.03	Doba	Doba	i) The plot is being used as Bastu. ii) A single storied newly constructed building has been raised by One Prafulla Mondal S/o- Nirapada	-DO-
4	RS & LR Plot no-440	0.16	Pukur	Pukur	i) The plot is being used as Bastu for long time. ii) One old house and one newly constructed double storied building has been raised by Sannashi Mondal S/o Nirapada iii) One Tin set roofing house.	-DO-

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5	RS & LR Plot no 447	1.28	Pukur	Pukur	ij) Water body area of the plot is more or less - 0.50 acre ii) Rest area of the plot is using as Bastu and pathway for ingress and egress of the local people iii) Total 5 building situated on the plot out of which one building newly constructed.	-DO-
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Copy of Plot information copies of the suit plots, Sketch Map and some photographs of present status of the plots are annexed hereto and marked as Annexure- I.



Submitted by

19/04/2019

Block Land & Land Reforms Officer,
Sonarpur, South 24 Parganas

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas

Block- Sonarpur

Mouza Bhagshampur

J.L. No. 8

Police Station- Sonarpur

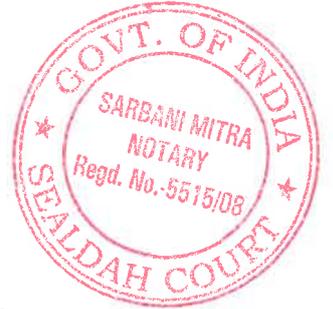
Plot No. 437

Class-Pukur

Area of land-(A): 0.09

Old Plot No. 437

Khutian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
61	Pukur	0.0500	0.01	Kadunbala mondal W/o Satish Mondal of Self	
140	Pukur	0.2000	0.02	Tarapada Mondal S/o Gopal of Self	
180	Pukur	0.0100	0.00	Namita Mondal W/o Ratikanta of self Kh. No. - 179 Chhut	
337	Pukur	0.0500	0.00	Madan Mondal S/o Satish Mondal of Self	
422	Pukur	0.0500	0.00	Lakshmikanta Mondal S/o Satish mondal of Self	
438	Pukur	0.0666	0.00	Sankari Mondal D/o Satish mondal of Self	
458	Pukur	0.0667	0.01	Sailendra Nath Mondal S/o Satish Chandra Mondal of self Kh. No. - 457 Chhut	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the E.L.R.A. Act 2006.

For office use only

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block: Sonarpur
Mouza: Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 437 Class-Pukur Area of land-(A): 0.09
Old Plot No. 437

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
471	Pukur	0.0100	0.00	Satyabala Mondal W/o Ratikanta Mondal Of Self	
490	Pukur	0.0100	0.00	Sutapa Mondal D/o Ratikanta Mondal Of Self	
514	Pukur	0.0667	0.01	Sushil Mondal S/o Satish Mondal Of Self	
659	Pukur	0.0100	0.00	Ladita Mondal D/o Jatun Mondal Of Self	
661	Pukur	0.0100	0.00	Lipika Mondal D/o Jatish Of Self	
2580	Pukur	0.0667	0.01	Pratulla Mondal S/o Nirapada Mondal Of Self	
2581	Pukur	0.0666	0.00	Ananta Mondal S/o Nirapada Mondal Of Self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 5 of the EKVMA Act, 2006.

For office use only



**Government of West Bengal
Office of the Block Land and Land Reforms Officer**

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 437 Class-Pukur Area of land (A): 0.09
Old Plot No. 137

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
2962	Pukur	0.0667	0.01	Sannyasi Mondal S/o Mohan Of Self	
3134	Pukur	0.0666	0.00	Kamala Kanta Mondal S/o Kishori Mohan Mondal Of Self	
3135	Pukur	0.0667	0.01	Niyati Makal W/o Mahadeb Chandra Makal Of Self	
3136	Pukur	0.0667	0.01	Radbakanta Mondal S/o Kishori Mohan Mondal Of Self	
		1.0000	0.09		



CERTIFIED TO BE A TRUE COPY

Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 3 of the EKVMA Act, 2006.

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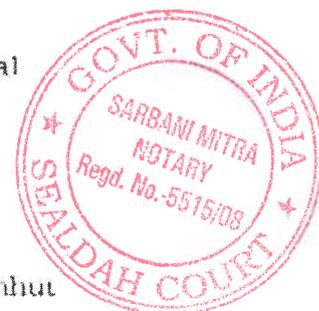
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhagabampur J.L. No. 8 Police Station- Sonarpur
Plot No. 438 Class-Pukur Area of land (A): 0.49
Old Plot No. 438

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
64	Pukur	0.0500	0.02	Kadanbala Mondal W/o Satish Mondal of Self	
140	Pukur	0.2000	0.10	Tarapada Mondal S/o Gopal of Self	
180	Pukur	0.0100	0.00	Namita Mondal W/o Ratikanta of self Kh. No. - 179 Chhut	
337	Pukur	0.0500	0.02	Madan Mondal S/o Satish Mondal of Self	
422	Pukur	0.0500	0.02	Lakshmikanta Mondal S/o Satish mondai of Self	
438	Pukur	0.0666	0.03	Sankari Mondal D/o Satish mondai of Self	
458	Pukur	0.0667	0.03	Sailendra Nath Mondal S/o Satish Chandra Mondal of self Kh. No. - 457 Chhut	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 5 of the FR/MA Act, 2006.

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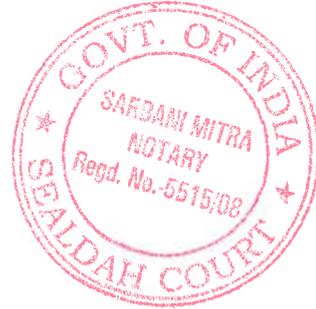
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Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 438 Class-Pukur Area of land (A): 0.49
Old Plot No. 438

Khataari No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
471	Pukur	0.0100	0.01	Satyabala Mondal W/o Ratikanta Mondal Of Self	
490	Pukur	0.0100	0.01	Sutapa Mondal D/o Rstikanta Mondal Of Self	
514	Pukur	0.0667	0.03	Sushil Mondal S/o Satish Mondal Of Self	
660	Pukur	0.0100	0.01	Lalita Mondal D/o Ratikanta Of Self	
662	Pukur	0.0100	0.01	Lipika Mondal D/o Ratikanta Of Self	
2580	Pukur	0.0667	0.03	Prafulla Mondal S/o Nirapada Mondal Of Self	
2581	Pukur	0.0666	0.04	Ananta Mondal S/o Nirapada Mondal Of Self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 3 of the BKWM Act, 2005.

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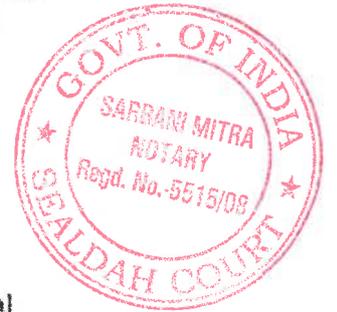
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block: Sonarpur
Mouza: Bhagabanpur J.L. No. 8 Police Station: Sonarpur
Plot No. 438 Class: Pukur Area of land-(A): 0.49
Old Plot No. 438

Khutian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
2962	Pukur	0.0667	0.03	Sannyasi Mondal S/o Mohan Of Self	
3134	Pukur	0.0667	0.03	Kamala Kanta Mondal S/o Kishori Mohan Mondal Of Self	
3135	Pukur	0.0667	0.03	Niyati Makal W/o Mahadab Chandra Makal Of Self	
3136	Pukur	0.0666	0.04	Radhakanta Mondal S/o Kishori Mohan Mondal Of Self	
		1.0000	0.49		



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[Signature]
Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2005.

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block: Sonarpur
Mouza: Bhagabanpur J.L. No. 8 Police Station: Sonarpur
Plot No. 439 Class: Doba Area of land-(A): 0.03
Old Plot No. 439

Khatian No	Class	Share	Share in the area(A)	Particulars of Rayor / Lessee	Remarks
38/1	Doba	0.0102	0.00	Atar Bag W/o Bilru Of Katipota, P.O. - Garia, P.S. Sonarpur	
64	Doba	0.0375	0.00	Kadanbala Mondal W/o Satish Mondal Of Self	
98/1	Doba	0.1250	0.00	Gangamoni Bar W/o Deben Bar Of Uochepota, P.O. Coubaga	
100	Doba	0.0094	0.00	Geni Mondal S/o Nidhiram Of Self	
108/2	Doba	0.0102	0.00	Golapi Bala Malik W/o Rakhai Of Katipota, P.O. - Garia, P.S. Sonarpur	
122	Doba	0.0095	0.00	Jagannath Mondal S/o Nidhiram Mondal Of self	
139	Doba	0.0102	0.00	Turak Mondal S/o Nidhiram Mondal Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the ERMWA Act 2005.

For office use only



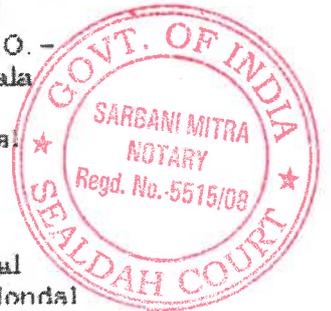
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 439 Class-Doba Area of land (A): 0.03
Old Plot No. 439

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
139/1	Doba	0.0094	0.00	Danu Makal W/o Adal Makal Of Betichtula, P.O. - Dhapa, P.S. Tiljala	
140	Doba	0.1500	0.01	Tarapsada Mondal S/o Gopal Of self	
143	Doba	0.0102	0.00	Dinanath Mondal S/o Nidhiram Mondal Of self	
180	Doba	0.0074	0.00	Namita Mondal W/o Ratikanta of self Kh. No. - 179 Chhut	
218/1	Doba	0.0094	0.00	Panu makal S/o Moha Makal Of Anandapur, P.O. Haltu, P.S. Kasba	
307/1	Doba	0.0094	0.00	Meghbari Bag W/o Rabu Bag Of Haltu, P.S. Kasba	
337	Doba	0.0375	0.00	Madan Mondal S/o Satish Mondal Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EK/MLA Act, 2006.

For office use only

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District- South 24 Parganas Block- Sonarpur
Mouza- Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 439 Class-Doba Area of land (A): 0.03
Old Plot. No. 439

Khutian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
354/1	Doba	0.0094	0.00	Madhai Naskar S/o Dulal Naskar Of Self	
359	Doba	0.0094	0.00	Minu Mondal W/o Shikram Mondal Of Self	
375/2	Doba	0.0094	0.00	Rani Bar W/o Haren Bar Of Majjal, P.O. Bamunhata, P.S. Sonarpur	
422	Doba	0.0374	0.00	Lakshmikanta Mondal S/o Satish Mondal Of Self	
426	Doba	0.0094	0.00	Lakshribala Mondal W/o Nidhiram Mondal Of Self Kh. No. 425 Chhut	
438	Doba	0.0500	0.00	Sankari Mondal W/o Satish Mondal Of Self	
458	Doba	0.0500	0.00	Sailendra Nath Mondal S/o Satish Chandra Mondal Of Self Kh. No. 457 Chhut	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the BKWRA Act 2009

For office use only



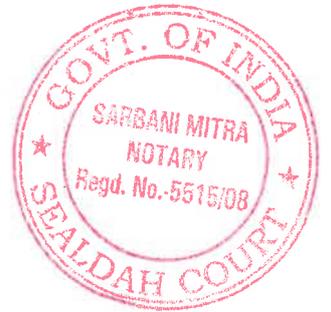
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
 Mouza- Bhagabanpur J.L. No. 8 Police Station- Sonarpur
 Plot No. 439 Class-Doba Area of land (A): 0.03
 Old Plot No. 439

Kharian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
471	Doba	0.0074	0.00	Satyabala Mondal W/o Ratikanta Mondal Of Self	
490	Doba	0.0074	0.00	Sutapa Mondal D/o Ratikanta Mondal Of Self	
514	Doba	0.0500	0.00	Sushil Mondal S/o Satish Mondal Of Self	
660	Doba	0.0075	0.00	Lalita Mondal D/o Ratikanta Of Self	
662	Doba	0.0074	0.00	Lipika Mondal D/o Ratikanta Of Self	
2580	Doba	0.0500	0.00	Pratulla Mondal S/o Nirapada Mondal Of Self	
2581	Doba	0.0500	0.01	Ananta Mondal S/o Nirapada Mondal Of Self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 5 of the E-2/1984 Act, 2006.

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza Bhugabhanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 439 Class-Doba Area of land (A): 0.03
Old Plot No. 439

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
2962	Doba	0.0500	0.00	Sannyasi Mondal S/o Mohan Of Self	
3134	Doba	0.0500	0.00	Kamala Kanta Mondal S/o Kishori Mohan Mondal Of Self	
3136	Doba	0.0500	0.00	Radhakanta Mondal S/o Kishori Mohan Mondal Of Self	
3691	Doba	0.0250	0.00	Nadu Khan S/o Bhumath Khan Of Self	
3692	Doba	0.0250	0.01	Biplah Khan S/o Gora Chand Khan Of Self	
		1.0000	0.03		



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[Signature]
Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the ERMMA Act, 2006.

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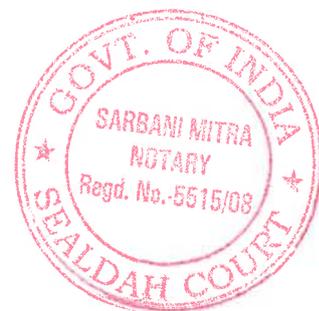
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Dhagabanpur J.L. No. 8 Police Station Sonarpur
Plot No. 440 Class Pukur Area of land-(A): 0.16
Old Plot No. 440

Kharian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
38/1	Pukur	0.0102	0.01	Atar Bag W/o Biltu Of Katipota, P.O. - Garia, P.S. Sonarpur	
64	Pukur	0.0201	0.00	Kandanbala Mondal W/o Sarish Mondal Of Self	
98/1	Pukur	0.1250	0.02	Gangamoni Bar W/o Deben Bar Of Licchepota, P.O. Coubaga	
100	Pukur	0.0094	0.00	Geni Mondal S/o Nidhiram Of Self	
108/2	Pukur	0.0102	0.00	Golapi Bala Malik W/o Rakhai Of Katipota, P.O. - Garia, P.S. Sonarpur	
122	Pukur	0.0095	0.00	Jagannath Mondal S/o Nidhiram Mondal Of self	
139	Pukur	0.0102	0.01	Tarak Mondal S/o Nidhiram Mondal Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the BKWMA Act 2008

For office use only



Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 440 Class-Pukur Area of land-(A): 0.16
Old Plot No. 440

Khatian No.	Class	Share	Share in the area(A)	Particulars of Kayot / Lessee	Remarks
139/1	Pukur	0.0094	0.00	Danu Makal W/o Adal Makal Of Betichtala, P.O. - Dhapa, P.S. Tiljala	
140	Pukur	0.0438	0.00	Tarapada Mondal S/o Gopal Of self	
143	Pukur	0.0102	0.00	Dinanath Mondal S/o Nidhiram Mondal Of self	
180	Pukur	0.0074	0.00	Namita Mondal W/o Ratikanta of self Kh. No. - 179 Chhur	
218/1	Pukur	0.0094	0.00	Panu makal S/o Moha Makal Of Anandapur, P.O. Haltu, P.S. Kasba	
307/1	Pukur	0.0094	0.00	Meghbati Bag W/o Rabo Bag Of Haltu, P.S. Kasba	
337	Pukur	0.0201	0.01	Madan Mondal S/o Satish Mondal Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 5 of the E&RW Act, 2006.

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas

Block- Sonarpur

Mouza- Bhagabunpur

J.L. No. 8

Police Station- Sonarpur

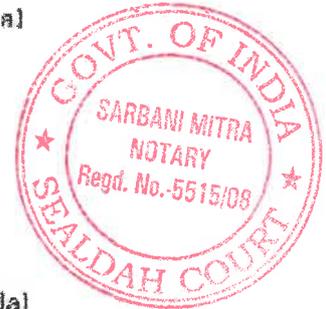
Plot No. 440

Class-Pukur

Area of land (A): 0.16

Old Plot No. 440

Khatian No.	Class	Share	Share in the area[A]	Particulars of Rayot / Leasee	Remarks
354/1	Pukur	0.0094	0.00	Madhai Naskar S/o Dulal Naskar Of Self	
359	Pukur	0.0094	0.00	Minu Mondal W/o Shibrum Mondal Of Self	
375/2	Pukur	0.0094	0.00	Rani Bar W/o Haren Bar Of Majjal, & P.O. Bamunhata. P.S. Sonarpur	
422	Pukur	0.0025	0.01	Lakshmikanta Mondal S/o Satish Mondal Of Self	
426	Pukur	0.0094	0.00	Lakshumbala Mondal W/o Nidhiram Mondal Of Self Kh. No. 425 Chhut	
438	Pukur	0.0500	0.01	Sankari Mondal W/o Satish Mondal Of Self	
458	Pukur	0.0001	0.01	Sailendra Nath Mondal S/o Satish Chandra Mondal Of Self Kh. No. 457 Chhut	



Any change of classification or character of land in this part requires sanction of competent authority in terms of sec. 3 of the EGA/DA Act, 2008

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhagahanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 440 Class-Pukur Area of land-(A): 0.16
Old Plot No. 440

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
490	Pukur	0.0074	0.00	Surupa Mondal D/o Ratikanta Mondal Of Self	
660	Pukur	0.0074	0.00	Lalita Mondal D/o Ratikanta Of Self	
662	Pukur	0.0074	0.00	Lipika Mondal D/o Ratikanta Of Self	
2580	Pukur	0.0500	0.01	Prafulla Mondal S/o Nirapada Mondal Of Self	
2581	Pukur	0.0500	0.00	Ananta Mondal S/o Nirapada Mondal Of Self	
2962	Pukur	0.0500	0.01	Sannayasi Mondal S/o Mohan Of Self	
3134	Pukur	0.0082	0.00	Kamala Kantu Mondal S/o Kishori Mohan Mondal Of Self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 8 of the E&MVA Act, 2008.

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Government of West Bengal

Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615008]
 Mouza Bhagabanpur J.L. No. 8 Police Station- Sonarpur
 Plot No. 447 Class-Pukur Area of land-(A): 1.28
 Old Plot No. 447

Kharian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
38/1	Pukur	0.0102	0.01	Atar Bag W/o Biltu Of Katipota, P.O. - Guria, P.S. Sonarpur	
64	Pukur	0.0375	0.06	Kundanbala Mondal W/o Satish Mondal Of Self	
79	Pukur	0.1500	0.16	Kishori Mondal S/o Gopal Mondal Of self	
98/1	Pukur	0.1250	0.17	Gangamani Bar W/o Deben Bar Of Uchepota, P.O. Coubaga	
100	Pukur	0.0094	0.01	Geni Mondal S/o Nidhiram Of Self	
108/2	Pukur	0.0094	0.01	Golapi Bala Malik W/o Rakhal Of Katipota, P.O. - Guria, P.S. Sonarpur	
122	Pukur	0.0102	0.05	Jagannath Mondal S/o Nidhiram Mondal Of self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2005

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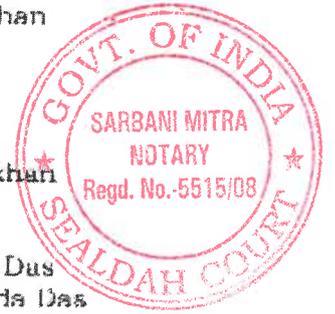
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhugabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 440 Class Pukur Area of land (A): 0.16
Old Plot No. 440

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayut / Lessee	Remarks
3135	Pukur	0.0082	0.00	Niyati Makal W/o Mahadeb Chandra Makal Of Self	
3136	Pukur	0.0082	0.00	Radhakanta Mondal S/o Kishori Mohan Mondal Of Self	
3663	Pukur	0.1254	0.02	Nadu Khan S/o Bhutnath Khan Of Self	
3723	Pukur	0.1031	0.01	Sadhan Kumar Das S/o Bibekananda Das Of Self	
3724	Pukur	0.1030	0.02	Biswajit Shee S/o Jadupati shee Of self	
3954	Pukur	0.0386	0.01	Papi Sahoo W/o Mohitosh Sahoo Of Self	
3955	Pukur	0.0386	0.00	Mohitosh Sahoo S/o Subodh Chandra Sahoo Of Self	



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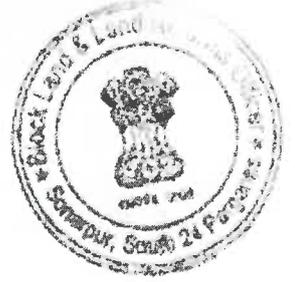
1.0000	0.16
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Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKMM Act, 2006.

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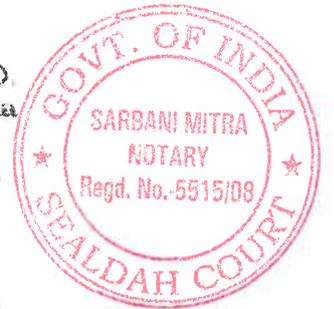
Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District- South 24 Parganas Block- Sonarpur
Mouza- Bhagabunpur J.L. No. 8 Police Station- Sonarpur
Plot No. 447 Class Pukur Area of land-(A): 1.28
Old Plot No. 447

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
139	Pukur	0.0102	0.01	Tarak Mondal S/o Nidhiram Mondal Of self	
139/1	Pukur	0.0094	0.01	Danu Makal W/o Adal makal Of Berichtala, P.O. Dhapa, P.S. Tiljala	
140	Pukur	0.1500	0.16	Tarapada Mondal S/o Gopal Of self	
143	Pukur	0.0102	0.01	Dinanath Mondal S/o Nidhiram Mondal Of self	
180	Pukur	0.0075	0.01	Namita Mondal W/o Ratikanta of self Kh. No. - 179 Chhut	
218/1	Pukur	0.0094	0.01	Pantu makal S/o Moha Makal Of Anandapur, P.O. Haltu, P.S. Kasba	
307/1	Pukur	0.0094	0.01	Meghbati Bag W/o Rabi Bag Of Haltu, P.S. Kasba	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 5 of the ERM&L Act, 2006.

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza: Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 447 Class-Pukur Area of land (A): 1.28
Old Plot No. 447

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
337	Pukur	0.0375	0.06	Madan Mondal S/o Satish Mondal Of self	
354/1	Pukur	0.0094	0.01	Madhai Naskar S/o Dulal Naskar Of Self	
359	Pukur	0.0094	0.02	Minu Mondal D/o Shibrum Mondal Of Self	
375/2	Pukur	0.0094	0.01	Rani Bar D/o Haren Bar Of Majid, P.O. Bamunhata, P.S. Sonarpur	
422	Pukur	0.0375	0.06	Lakshmikanta Mondal S/o Satish Mondal Of Self	
426	Pukur	0.0094	0.02	Lakshmihala Mondal W/o Nidhiram Mondal Of Self Kh. No. 425 Chhut	
438	Pukur	0.0500	0.07	Sankari Mondal D/o Satish Mondal Of Self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 3 of the EKAMA Act, 2005

For office use only



Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas Block- Sonarpur
Mouza- Bhagabanpur J.L. No. 8 Police Station- Sonarpur
Plot No. 447 Class-Pukur Area of land-(A): 1.28
Old Plot No. 447

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
458	Pukur	0.0500	0.07	Sailendra Nath Mondal S/o Satish Chandra Mondal Of Self Kh. No. 457 Chhut	
471	Pukur	0.0074	0.01	Satyabala Mondal W/o Ratikanta Mondal Of Self	
490	Pukur	0.0074	0.01	Sutapa Mondal D/o Ratikanta Mondal Of Self	
514	Pukur	0.0500	0.07	Suashil Mondal S/o Satish Mondal Of self	
660	Pukur	0.0074	0.01	Lalita Mondal D/o Ratikanta Of Self	
662	Pukur	0.0074	0.01	Lipika Mondal D/o Ratikanta Of Self	
2398	Pukur	0.0468	0.06	Joyram Mondal S/o Taraknath Of Self	



Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWWA Act, 2006.

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Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615008]

District: South 24 Parganas

Block: Sonarpur

Mouza: Bhagabanpur

J.L. No. 8

Police Station: Sonarpur

Plot No. 447

Class: Pukur

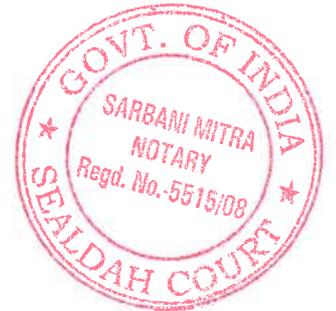
Area of land (A): 1.28

Old Plot No. 447

Khatian No.	Class	Share	Share in the area(A)	Particulars of Rayot / Lessee	Remarks
2579	Pukur	0.0344	0.03	Mohan Mondal S/o Nirapada Mondal Of Self	
2580	Pukur	0.0344	0.03	Prasulla Mondal S/o Nirapada Mondal Of Self	
2581	Pukur	0.0344	0.04	Ananta Mondal S/o Nirapada Mondal Of Self	

1.0000

1.28



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[Signature]
Block Land & Land Reforms Officer
Sonarpur, 24 Pgs (S)

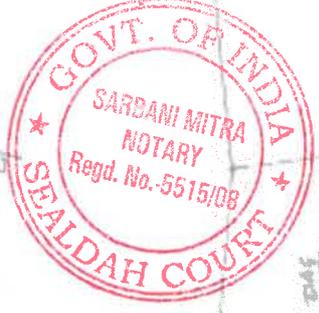
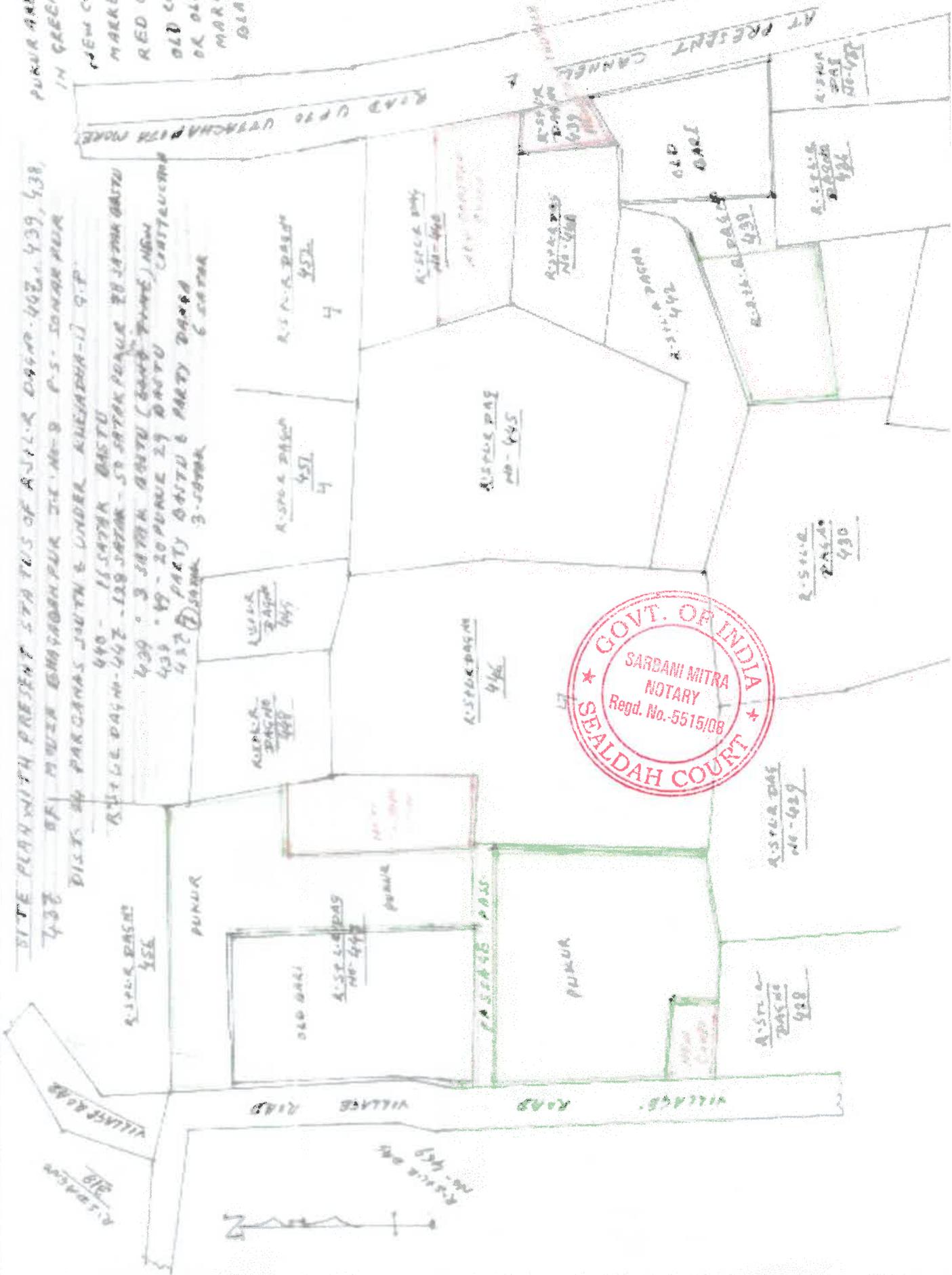
Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EK/ML Act, 2006.

For office use only

SITE PLAN WITH PRESENT STATUS OF A.S.P.L.R. D/440-442, 439, 438, 437
OF MUDA BHOJAGOHAN PUR JE. NO-8 P.S. SONAR PUR
DIST. BH. PARAGANAS JYOTHI & UNDER KHEJADAR-II 9.P.

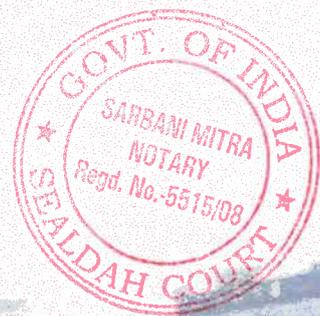
PURIA AREA MARKED
 IN GREEN COLOUR
 NEW CONSTRUCTION
 MARKED IN
 RED COLOUR
 OLD CONSTRUCTION
 OR OLD DARK
 MARKED IN
 BLACK COLOUR

440 - 15 SATRA BASTU
 439 - 3 SATRA BASTU (BANDH PANE) NEW
 438 - 49 - 20 PURIA 29 BASTU
 437 - PARTY BASTU & PARTY DARGA
 3-SATRA 6-SATRA

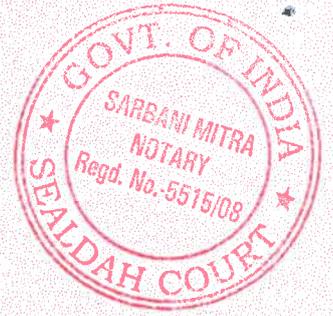




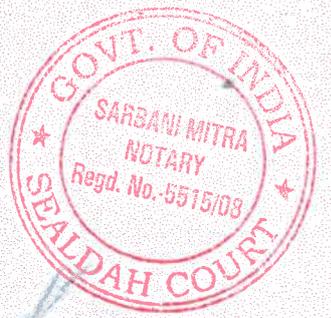
Muziq - Bhagabompu
T.L - 08.
R-S+L-R plot no - 440



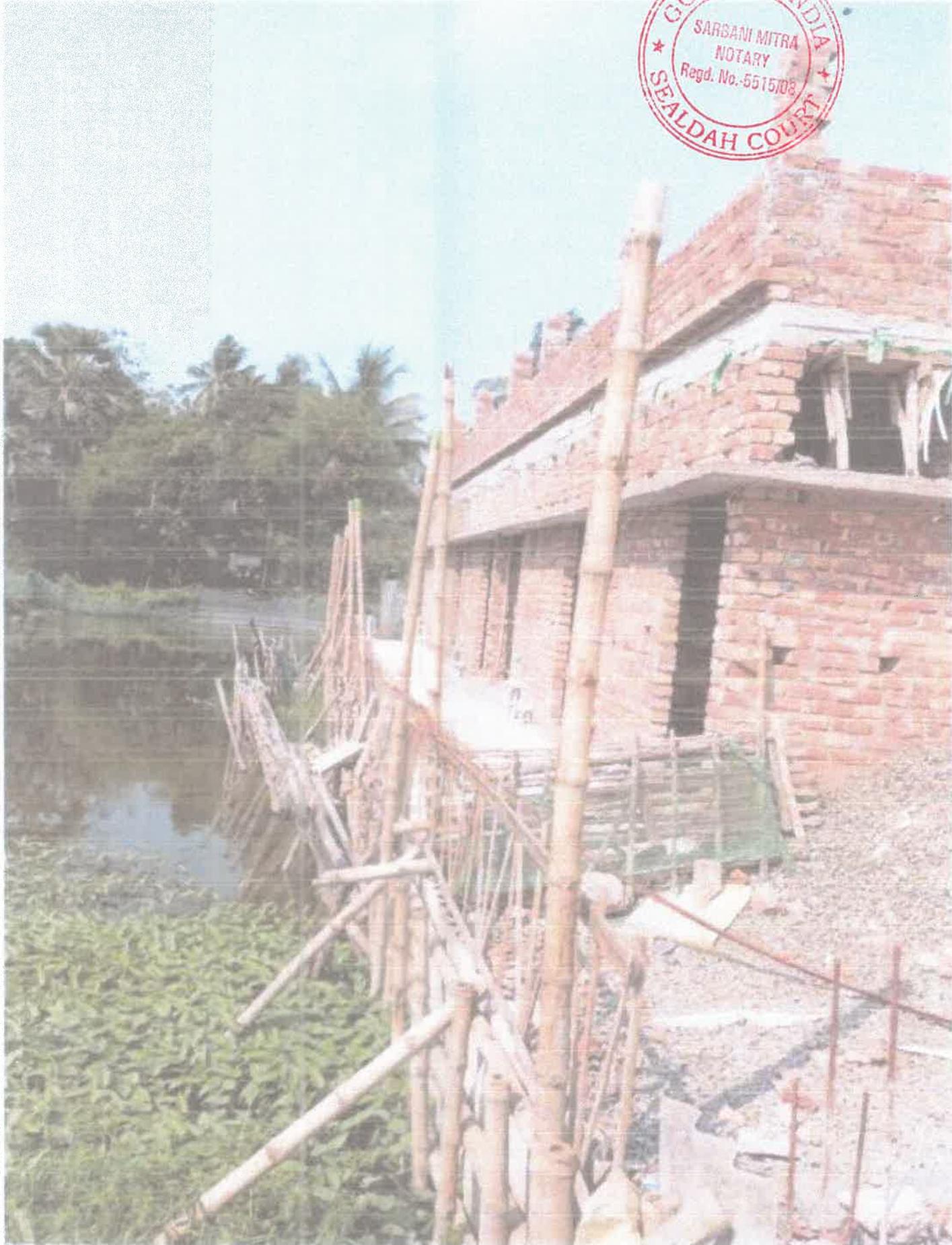
HOUSE - Bhagabompur
T.L. - CB
R.S.T.R.P.W.No. - 437



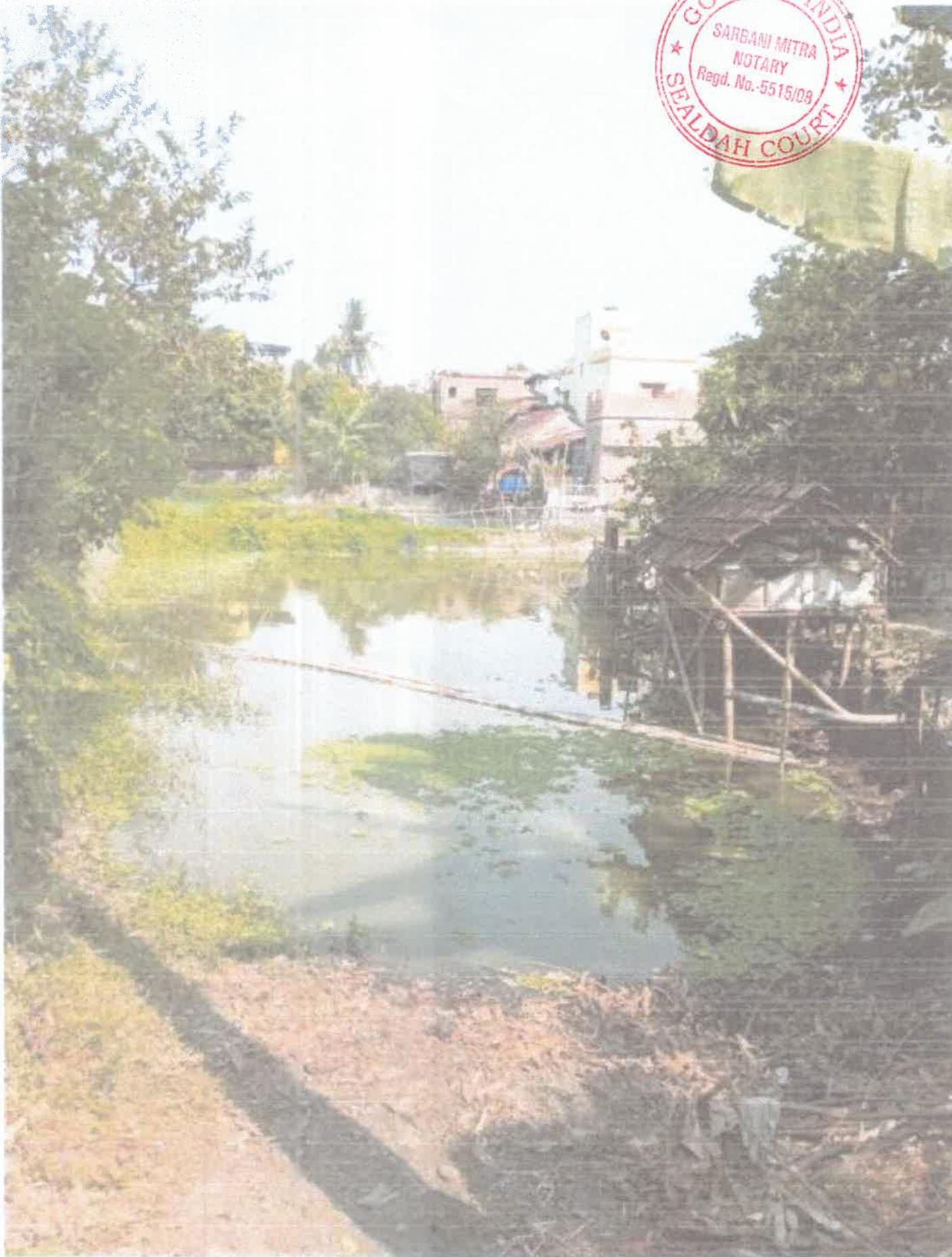
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JL - 08.
P-SIL-R PWA no - 439



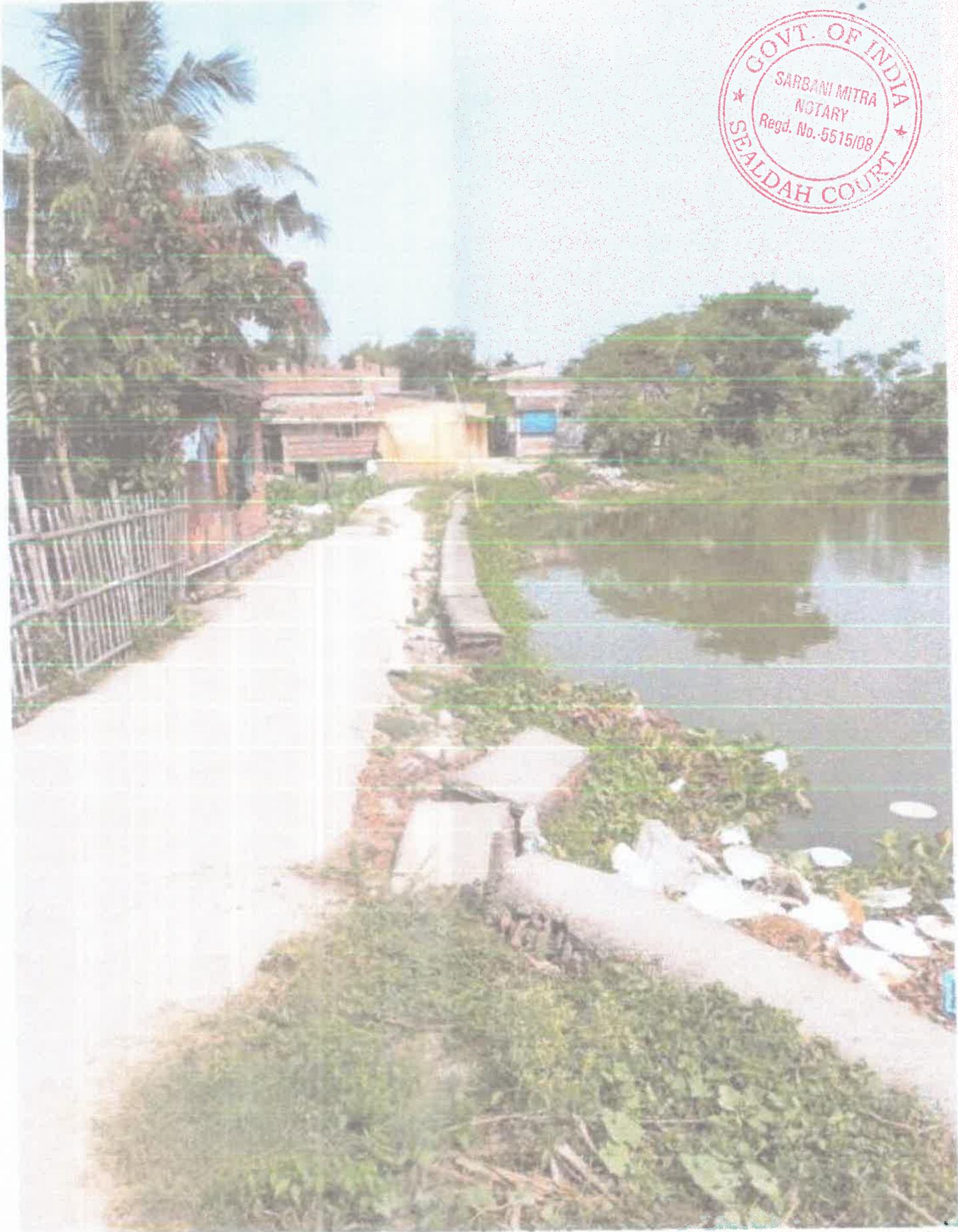
Morra - Bhaganpur
76-08
R3+L-R Plot no. 440



MUNDA - Akagabampara
DL - 08
RSTR. PWT no - 447



Mouza- Bhaganbanpura
52-08
R.S+L.R plot no-447



Mouza - Bhagaburpura
 3-08
 D.C. L.R Plot no- 447

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 74/2024/EZ

RAM GAYAN

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST
BENGAL POLLUTION CONTROL BOARD.

AYUSH KUMAR DADHICH
ADVOCATE